

Increase in crimes in Delhi

†50. SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI KANAK LATA SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that an increase has been recorded in the various types of crimes in the National Capital Delhi;

(b) if so, the details of the various crimes committed in the National Capital Delhi during the last three years;

(c) whether it is also a fact that according to experts the lack of adequate number of Delhi Police personnel is one of reasons of rising crimes; and

(d) the details of effective steps being contemplated to be taken to rein in the crimes in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (d) Delhi Police as a conscious policy of “Truthful Reporting”, is registering complaints in the recent years with an objective that no crime goes unreported. The number of cases of crime registered by Delhi Police during 2013-2015 and 2016 (upto 31.01.2016) are as under:

Year	Cases registered
2013	80184
2014	155654
2015	191377
2016	15172
(upto 31.1.16)	

Delhi Police has reported that the following concrete measures have been taken by them to check the incidents of crime in the city:—

- Identification of crime prone areas.
- Enhancement of visibility of Police by deploying pickets, foot patrolling and the PCR vans.
- Introduction of Emergency Response Vehicles (ERVs) in crime prone Police Stations to respond quickly in the event of crime or law and order situation and also cordon off the scene of crime.

† Original notice of the question was received in Hindi.

- Identification and registration of Senior Citizens.
- Special emphasis has been laid on Servant and Tenant verification.
- Effective surveillance over active criminals.

For the safety and security of women, Delhi Police has initiated various steps such as launch of Women Helpline 1091, Himmat SOS, anti-stalking services for women etc.

Fencing work on Indo-Pak border in Kutch district

†51. SHRI LAL SINH VADODIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has completed fencing work in the Indo-Pak border in Kutch district;

(b) if not, the reasons therefor; and

(c) the details of the Pakistani nationals caught in Kutch during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) A total 236.4 km of border fencing has been sanctioned in the Kutch district of Gujarat. Out of which, 160.33 km has been completed so far. The sanctioned work could not be completed due to hostile terrain and the balance area is swampy and generally remains water logged.

(c) During the year 2013, 2014 and 2015, 74, 09 and 14 Pakistani nationals were caught in Kutch District of Gujarat respectively.

Busting of racket involved in abduction and selling of children in Delhi

†52. SHRIMATI KANAK LATA SINGH:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a racket involved in abduction and selling of small children and forcing them into illegal trades has been busted in Delhi this month;

(b) if so, the information received from this racket and number of cases solved so far;

† Original notice of the question was received in Hindi.